

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 31 of 2014**

**Dated : 7<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Starwire (India) Vidyut Pvt. Ltd. ... Appellant(s)**  
**Versus**

**H.E.R.C. & Ors. ....Respondent(s)**

**Counsel for the Appellant (s) : Ms. Swapna Seshadri**  
**Counsel for the Respondent(s): Ms. Shikha Ohri for R.1**

**ORDER**

Post the matter for hearing on **30.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js